## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 284/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: M/s. Seaview Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Humant File.

Adv. for Pullmen

Mummy

ORDER CP No.283/66/NCLT/MB/MAH/2017 CP No.284/66/NCLT/MB/MAH/2017

List this matter for tomorrow i.e. 30.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)